

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 162/MP/2024**

Subject : Petition for approval of the proposal for life extension beyond the useful life in respect of the 291 MW Assam Gas Based Power Station of North Eastern Electric Power Corporation.

Petitioner : NEEPCO

Respondents : Assam Power Distribution Company Ltd and 6 ors.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Poorva Saigal, Advocate, NEEPCO  
Ms. Pallavi Saigal, Advocate, NEEPCO

**Record of Proceedings**

During the hearing on 'admission', the learned counsel for the Petitioner submitted that the Petition had been filed seeking approval of the proposal for life extension of the project (Assam Gas Based Power Station) beyond its useful life.

2. On a query by the Commission as to whether the consent of the beneficiaries for the life extension has been sought, the learned counsel clarified that the Respondents could indicate their stand on this issue in their replies to be filed on the proposal of the Petitioner.

3. The Commission, after hearing the learned counsel for the Petitioner, directed as under:

(a) Admit. Issue notice to the Respondents.

(b) The Respondents shall file their replies on or before **22.11.2024**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **13.12.2024**, after serving a copy to the Respondents.

4. Petition will be listed for hearing on **19.12.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

